

Dated:-14.05.2012.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri. S.P. Singh, Member (A)

For Applicant:-Sri Surendran P.

For Respondents:- Sri S.L. Mishra.

Sri Surendran P informs that applicant has unfortunately died therefore, this O.A. is abated. From the other side there is no objection.

In view of the above, this O.A. is dismissed as abated.

S.P.Singh  
Member (A)

Alok Kumar Singh  
Member (J)

Amit/-

OR  
copy issued  
dated 14-5-12  
Brhmed  
15-5-12